

DIVISION BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/2028(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	ROC WB VS SHINE INDIA INFRA PROJECTS LTD
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

**Appearance (via video conferencing/physically)**  
None.

**ORDER**

1. None for the parties.
2. List the matter for further consideration on **30.08.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**